

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

13

C.S.A. No. 35/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Dhamm Steel Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Amit Surve	Adv. for Transferee Company.	A. Surve
2.	Burzin Bharucha	Adv. for. Transferee (Company)	B/B.

ORDER

CSA 35/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 23.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)